

The Minister of Food and Agriculture (Shri A. P. Jain): (a) The delegates left India for Russia on 1st August, 1956.

- (b) Not to our knowledge.
(c) Does not arise.

Construction of Bridges

*952. **Sardar Iqbal Singh:** Will the Minister of Transport be pleased to state the amount of allocation drawn by the Punjab Government for the construction of bridges over the river Gaggar in Punjab in 1954-55, 1955-56 and 1956-57 so far?

The Deputy Minister of Railways and Transport (Shri Alagesan): A statement is laid on the Table of the Lok Sabha. [See Appendix VI, annexure No. 6].

Fertilizers

*958. { **Shri M. S. Gurupadaswamy:**
Shri R. P. Garg:

Will the Minister of Food and Agriculture be pleased to state:

(a) the total amount of fertilizers produced in the country during 1955-56;

(b) the total requirements of the country during the Second Five Year Plan; and

(c) the names of the countries from where the fertilizers are proposed to be imported?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) to (c). A statement giving the required information is laid on the Table of the Lok Sabha. [See Appendix VI, annexure No. 7].

Goshalas

*965. **Shri U. M. Trivedi:** Will the Minister of Food and Agriculture be pleased to state whether Government have launched upon any scheme to improve the working of Pinjrapoles and Goshalas?

The Minister of Food and Agriculture (Shri A. P. Jain): Yes.

Inland Water Transport

*969. **Shri M. Islamuddin:** Will the Minister of Transport be pleased to refer to the reply given to Starred Question No. 1345 on the 11th April, 1956 and state;

(a) whether the investigation has been completed into the possibility of linking the Buckingham Canal with the Madras Harbour; and

(b) if so, the result thereof?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) and (b) Not yet, Sir.

Tea Workers in Tripura (Bonus)

*970. **Shri Biren Dutt:** Will the Minister of Labour be pleased to state:

(a) whether the bonus decided to be given to the Tea-garden labourers has been given to the Tea workers of Tripura;

(b) if so, what amount has been paid to each worker and in how many gardens it has been given; and

(c) if not, the step Government propose to take in the matter?

The Deputy Minister of Labour (Shri Abid Ali): (a) to (c). The Government of Tripura has been requested to furnish the required information. It will be laid on the Table of the Lok Sabha in due course.

Railway Corruption Enquiry Committee

*971. { **Thakur Jugal Kishore Sinha :**
Shri Asthana:
Babu Ramnarayan Singh:
Shri Deogam:

Will the Minister of Railways be pleased to refer to the reply given to Starred Question No. 792 on the 19th March, 1956 and state the steps that have been taken so far for implementation of the remaining recommendations of the Railway Corruption Enquiry Committee?

The Deputy Minister of Railways and Transport (Shri Alagesan): A statement is laid on the Table of the House. [See Appendix VI, annexure No. 8].

Employment Exchanges

*972. **Shri N. B. Chowdhury:** Will the Minister of Labour be pleased to state:

(a) the number of Employment Exchanges that are proposed to be handed over to the State Governments;

(b) what portion of the expenditure in respect of the Exchanges handed over will be borne by the Union Government; and

(c) whether any guarantee has been given to the present employees of the Exchanges that such transfer of authority would not affect their emoluments?